

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4662
ANSWERED ON:19.12.2000
NGO UNDER CAPART
NEPAL CHANDRA DAS

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the criteria for sanctioning the projects by CAPART to the NGOs under Rural Technology, Marketing, Gram Shree Mela, Media and Library Schemes;
- (b) the details and legal entity of the NGOs to whom the said projects were sanctioned under Rural Technology since its inception, till date;
- (c) whether the evaluation/inspections of NGOs has been conducted;
- (d) if so, the results thereof, project-wise; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF STATE FOR RURAL DEVELOPMENT (SHRI SUBHASH MAHARIA)

- (a) to (e): Information is being collected and will be laid on the Table of the House.